

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 17th February of 2024

No.HC.VII-08/2024/1221/A. Smti Salma Sultana, Addl. Chief Judicial Magistrate, Sivasagar, is transferred and posted as Secretary, District Legal Services Authority, Cachar, Silchar vice Smti Zubeer Chaliha transferred.

Smti Sultana will hand over charge of her Court and office to the Chief Judicial Magistrate, Sivasagar and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1222/A. Smti Zubeer Chaliha, Secretary, District Legal Services Authority, Cachar, Silchar is transferred and posted as Addl. Chief Judicial Magistrate, Sivasagar vice Smti Salma Sultana transferred.

Smti Chaliha will hand over charge of her Court and office to the District & Sessions Judge cum Chairman, DLSA, Cachar, Silchar and proceed to join her new assignment immediately.

By Order,
Sd/- Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No. No.HC.VII-08/2024/1223-1245 /A.

Dated 17.02.2024

Copy to:-

1. The L.R.-cum- Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati,
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The District and Sessions Judge, _____
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI & NIA, Assam, Guwahati.
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.

He is requested to release the following officer from the post of District Legal Services Authority as per Notification:

- a) Smti Zubeer Chaliha.

He is also requested to appoint the following officer as Secretary, District Legal Services Authority as per Notification:

- a) Smti Salma Sultana.

Sd/-
17/02/24

13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon
14. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
15. The Joint Registrar (_____), Gauhati High Court, Guwahati
16. The Chief Judicial Magistrate, _____
17. Smti Salma Sultana, Addl. Chief Judicial Magistrate, Sivasagar.
18. Smti Zubeer Chaliha, Secretary, District Legal Services Authority, Cachar, Silchar.
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
21. ✓ The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
22. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

S/
11/02/24

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI